

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 145 of 2011 &
I.A. No. 229 of 2011

Dated : 8th December, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

The Chairman, TNEB & Ors. ... Appellant(s)

Versus

M/s Ind. Barath Thermal Power Ltd. & Anr.Respondent(s)

Counsel for the Appellant(s): Mr. R. Venkataramani, Sr. Adv. with
Mr. S. Vallinayagam &
Mr. Kaliaperumal (Rep.) for TNEB

Counsel for the Respondent(s): Mr. Rahul Balaji for R.1

ORDER

Post the matter on **11.01.2012** for further hearing.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Vs/ak